

[*Translation*]**Pay Commission for Uniform Wage Policy**

\*323. SHRI MITRA SEN YADAV: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering to appoint a Pay Commission to enforce Uniform Wage Policy throughout the country; and

(b) the steps being taken by Government to check recurrence of strikes due to discrimination in wages?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) The Central and State Governments maintain a close watch on the industrial relations situation. The Industrial Relations Machineries at the Centre and the States take steps to reduce industrial conflicts and minimise the incidence of strikes through preventive mediation, conciliation and arbitration.

[*English*]**Urban Consumer Cooperatives in Orissa**

\*325. SHRI BHAJAMAN BEHERA:  
SHRI ANADI CHARAN DAS:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether proposals to develop Urban Consumer Cooperative Stores were invited from the States;

(b) if so, the details thereof including the number of proposals received, State-wise and number of them sanctioned so far; and

(c) whether it is a regular practice?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

a) Yes, Sir.

(b) and (c). The proposals to develop urban consumer cooperative Stores under Centrally Sponsored Scheme for development of Urban Consumer Cooperatives are invited from all the States every year. The scheme has three aspects:

i) Development of Consumer Cooperatives;

ii) Rehabilitation of sick Consumer Cooperatives; and

iii) setting up of Consumer Industries in Cooperative Sector.

The scheme is being continued in Eighth Five Year plan. A list of the proposals received and sanctioned during the financial year 1989-90 is given in the attached statement.

**STATEMENT****Statewise Details of Proposals Received and Proposals Approved During 1989-90.**

<i>Code No.</i>	<i>Name of the State/U. T.</i>	<i>No. of proposals received</i>	<i>Proposals approved for assistance</i>
1.	Andhra Pradesh	8	5